

7. To examine the possibility and suggest ways of public-private partnership for increasing investment in DPAP, DDP and IWDP to develop the areas in reasonable time-frame.

Advance payment for MGNREGS workers

2316. SHRI TARIQ ANWAR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that some of the States have planned to begin advance payment to Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers;
- (b) if so, the details thereof;
- (c) whether these States are considering the proposal to create National Rural Employment Guarantee Society; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Mahatma Gandhi NREGA does not provide for advance payment to MGNREGA workers.

- (b) Does not arise.
- (c) There is no provision for creation of National Rural Employment Guarantee Society under MGNREGA.
- (d) Does not arise.

MGNREGS in Gujarat

2317. SHRI NATUJI HALAJI THAKOR:

SHRI BHARATSINH PRABHATSINH PARMAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of job cards issued under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last year 2009-10, in Gujarat;
- (b) the number of MGNREGS beneficiaries in the districts of Vadodara, Amrely, Bharuch, Rajkot, Surat and Mehsana;
- (c) the number of accounts opened in banks and post offices for this purpose; and

(d) the average daily wages under MGNREGS this year, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Under Mahatma Gandhi NREGA, a Job card issued to a household is valid for a period of five years. Therefore, the number of job cards issued is a cumulative number. As reported by the State Government, 3570123 households had been issued job cards up to 2009-10 in Gujarat.

(b) and (c) Household is the basic unit for issue of job cards and for providing employment under Mahatma Gandhi NREGA. Number of households provided employment and number of accounts of Mahatma Gandhi NREGA workers in banks and post offices in the districts of Vadodara, Amrely, Bharuch, Rajkot, Surat and Mehsana are as given below:

Sl.No.	District	No. of households provided employment	No. of bank accounts	No. of Post Office accounts
1	Vadodara	207740	53728	111010
2	Amrely	24100	15115	27878
3	Bharuch	37608	1247	83417
4	Rajkot	72591	32475	93527
5	Surat	36974	56714	51476
6	Mehsana	11327	19380	21330

(d) State-wise wage rate as notified by the Central Government is given in the Statement.

Statement

State-wise wage rate as notified by Central Government

Sl. No.	State	Current notified wages under MGNREGA
1	2	3
1	Assam	Rs. 100.00
2	Andhra Pradesh	Rs. 100.00
3	Arunachal Pradesh	Rs.80.00

1	2	3
4	Bihar	Rs. 100.00
5	Gujarat	Rs. 100.00
6	Haryana	Rs. 141.02
7	Himachal Pradesh	Rs. 100.00
8	Jammu & Kashmir	Rs. 100.00
9	Karnataka	Rs. 100.00
10	Kerala	Rs. 125.00
11	Madhya Pradesh	Rs. 100.00
12	Maharashtra	Rs. 100.00
13	Manipur	Rs.81.40 for Hill & Valley
14	Meghalaya	Rs. 100.00
15	Mizoram	Rs. 110.00
16	Nagaland	Rs. 100.00
17	Orissa	Rs. 90.00
18	Punjab	
18(a)	Amritsar	Rs. 105.00
18(b)	All other Districts	Rs. 100.00
19	Rajasthan	Rs. 100.00
20	Sikkim	Rs. 100.00
21	Tamil Nadu	Rs. 100.00
22	Tripura	Rs. 100.00
23	Uttar Pradesh	Rs. 100.00
24	West Bengal	Rs. 100.00

1	2	3
25	Chhattisgarh	Rs. 100.00
26	Jharkhand	Rs. 99.00
27	Uttarakhand	Rs. 100.00
28	Goa	Rs. 110.00
29	Andaman & Nicobar	
29(a)	Andaman	Rs. 130.00
29(b)	Nicobar	Rs. 139.00
30	Dadra & Nagar Haveli	Rs. 108.20
31	Daman & Diu	Rs. 102.00
32	Lakshadweep	Rs. 115.00
33	Puducherry	Rs. 100.00
34	Chandigarh	Rs. 140.00

Assistance to rural BPL households under IAY

2318. SHRIMATI VIPLOVE THAKUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the rural BPL households who have neither land nor a housesite are left out from getting the benefit under Indira Awaas Yojana (IAY);

(b) whether Government proposes to introduce a scheme for providing housesite and also financial assistance to construct house to such rural BPL households under IAY; and

(c) if so, the details thereof, along with the number of families which would be benefited by the scheme, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No, Sir.

(b) and (c) A scheme has been launched in August, 2009 as part of IAY, for providing homestead sites to those rural Below Poverty Line (BPL) households whose names are included in the Permanent IAY Waitlists but who have neither land nor a housesite. Rs. 10,000/- per homestead